

been estimated. Further, the Technical Group has not estimated town or city specific housing shortage; however, a shortage of 1.66 million units has been estimated in respect of Gujarat.

The National Urban Housing & Habitat Policy (NUHHP) 2007 aims at promoting sustainable development of habitat in the country with a view to ensuring equitable supply of land shelter and services at affordable prices to all sections of the society. The policy aims at forging strong partnerships among the public, private and cooperative sectors for accelerated growth to overcome shortages, which is expected to soften the prices for serviced land and housing. However, 'land' and 'colonization' being state subjects, it is for the State Governments to pursue the initiatives under the NUHHP: 2007.

The Ministry is also implementing schemes to tackle the shortages from supply side. The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor i.e. Economically Weaker Sections (EWS) and Low Income Group (LIG) in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

Interest Subsidy Scheme for the Housing the Urban Poor (ISHUP) has been launched for providing interest subsidy on housing urban poor to make the housing affordable and within the repaying capacity of Economically Weaker Sections (EWS)/ Low Income Group (LIG). The scheme encourages poor sections to avail of loan facilities through Commercial Banks/Housing Finance Companies for the purposes of construction/acquisition of houses and avail 5% subsidy in interest payment for loans upto Rs. 1 lakh.

The scheme of Affordable Housing in Partnership launched in 2009 with an outlay of Rs. 5000 crores, seeks construction of 1 million houses for EWS/LIG/Middle Income Group (MIG) with at least 25% for EWS Category.

Funds under urban poverty alleviation programmes

2021. SHRI MANGALA KISAN: Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of amounts spent for urban poverty alleviation programmes during last five years, year-wise and State-wise; and

(b) the amounts sanctioned for Orissa, Chhattisgarh and Jharkhand for the same during last five years, year-wise and State-wise?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) With a view to ameliorate the living conditions of the urban poor, the Ministry of Housing & Urban Poverty Alleviation is implementing an employment oriented Urban Poverty Alleviation Centrally sponsored scheme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY), on all India basis (including Orissa, Chhattisgarh and Jharkhand), with effect from 1.12.1997. The scheme strives to provide gainful employment to the urban unemployed and under employed poor, through encouraging the setting up of self employment ventures by the urban poor living below the poverty line, and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets. The scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) has been comprehensively revamped with effect from 2009-2010.

The year-wise, Central funds released and expenditure reported under Swarna Jayanti Shahari Rozgar Yojana (SJSRY), during the last five years, year-wise and State-wise are given in the enclosed Statement.

(b) The year-wise and State-wise Central funds released to Orissa, Chhattisgarh and Jharkhand under Swarna Jayanti Shahari Rozgar Yojana (SJSRY), during the last five years, are as under:

(Rs. in Lakhs)

Year	Orissa	Chhattisgarh	Jharkhand
2005-06	469.86	405.67	0.00
2006-07	808.97	698.46	0.00
2007-08	1099.33	741.48	480.90
2008-09	1776.95	637.36	0.00
2009-10	1476.59	881.30	0.00

Statement

*State-wise Central fund Released & Expenditure reported under Swarna Jayanti Shahari
Rozgar Yojana (SJSRY) during the last five years*

(Rs. in lakhs)

S.No.	State/UTS	2005-06		2006-07		2007-08		2008-09		2009-10	
		Central Funds Released	*Expendi- ture Reported	Central Funds Released	*Expendi- ture Reported	Central Funds Released	*Expendi- ture Reported	Central Funds Released	*Expendi- ture Reported	Central Funds Released	*Expendi- ture Reported
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	1526.17	1526.17	2295.94	2295.94	2058.41	2058.42	4327.22	2318.94	3390.53	2955.87
2	Arunachal Pradesh	0.0	125.11	46.68	73.14	148.64	0.00	0.00	0.00	103.93	173.59
3	Assam	0.00	501.49	368.27	94.78	1974.81	1957.81	2947.90	385.27	1478.03	2947.90
4	Bihar	681.66	681.66	586.83	23.50	1225.54	586.83	1980.98	1114.42	895.12	102.39
5	Chhattisgarh	405.67	146.52	698.46	305.34	741.48	492.38	637.36	589.35	881.30	273.14
6	Goa	0.00	1.36	0.00	4.00	0.00	1.12	0.00	0.00	0.00	0.00
7	Gujarat	0.00	572.16	894.65	908.74	958.18	975.69	1548.80	156.53	1501.44	750.75

1	2	3	4	5	6	7	8	9	10	11	12
8	Haryana	681.12	673.71	571.67	683.80	553.03	800.20	1334.27	486.48	585.34	388.03
9	Himachal Pradesh	45.36	34.45	9.24	32.74	7.69	20.09	12.43	12.62	12.15	5.62
10	Jammu & Kashmir	9.06	55.92	849.38	9.06	105.86	88.69	0.00	17.17	0.00	824.60
11	Jharkhand	0.00	0.00	0.00	0.00	480.90	0.00	0.00	0.00	0.00	1101.02
12	Karnataka	822.99	756.29	1416.98	945.41	2410.37	2102.72	4896.14	2319.30	3524.71	1010.70
13	Kerala	681.26	681.26	639.22	639.22	629.74	263.17	1017.91	746.21	948.13	716.75
14	Madhya Pradesh	1596.76	1196.69	2388.35	1848.27	3120.18	3050.94	5043.48	2847.07	4087.96	2125.04
15	Maharashtra	2552.92	2055.94	3776.34	2851.33	5944.50	6885.97	9608.72	7439.96	8075.96	1906.75
16	Manipur	111.39	232.70	0.00	106.10	297.28	116.97	445.71	92.55	461.88	528.88
17	Meghalaya	0.00	0.00	97.65	97.65	254.81	166.27	190.74	0.00	0.00	0.00
18	Mizoram	351.90	351.90	533.40	233.40	233.58	116.79	350.20	349.69	369.51	252.26
19	Nagaland	194.51	194.51	145.23	145.23	191.11	191.11	286.53	143.06	277.13	0.00
20	Orissa	469.86	251.22	808.97	460.97	1099.33	730.39	1776.95	931.06	1476.59	433.13
21	Punjab	39.68	36.65	135.71	54.90	159.24	23.25	120.52	39.53	0.00	33.44
22	Rajasthan	495.38	497.69	852.93	568.21	1832.21	563.62	1574.91	764.08	1311.76	402.49

23	Sikkim	0.00	36.26	10.38	23.03	115.77	52.85	63.67	106.75	46.19	27.83
24	Tamil Nadu	924.36	924.36	1891.51	1891.51	2650.59	2650.59	4284.44	3370.20	3817.38	0.00
25	Tripura	0.00	130.49	127.08	131.80	297.28	264.38	248.84	0.00	0.00	0.00
26	Uttaranchal	309.14	142.71	93.96	232.38	350.61	51.01	566.72	0.00	488.70	255.55
27	Uttar Pradesh	3071.43	3155.45	4566.49	5045.32	4545.23	3649.91	8846.94	5929.37	6462.43	1487.36
28	West Bengal	617.47	755.29	1063.13	807.59	1205.19	894.10	1948.07	1477.54	1940.44	1888.40
29	A & N Islands	0.00	44.78	0.00	19.75	0.00	20.03	0.00	5.25	0.00	24.53
30	Chandigarh	0.00	51.39	0.00	98.31	0.00	64.47	0.00	6.82	0.00	0.00
31	D & N Haveli	0.00	38.70	0.00	15.20	0.00	9.47	0.00	0.00	17.58	0.00
32	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	Delhi	0.00	20.81	0.00	30.98	0.00	56.81	0.00	1.25	0.00	0.00
34	Pondicherry	0.00	401.59	0.00	126.41	100.00	89.14	7.80	0.00	6.66	45.27
TOTAL :		15588.09	16275.23	24868.45	20804.01	33691.56	28995.19	54067.25	31650.47	42160.85	20661.29

*Expenditure reported by States/UTs through Quarterly Progress Reports. This includes the expenditure of funds carried forward from the previous year balances remained unspent at the end of the year.